

11

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No. | Purpose | Sec | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|---------------------------|--------------------------|------------------------------|--------------------------------------|---------------------|-------------------------------------|------------------------------|
| CP(IB) No. 229/BB/2019 | For report of RP-CIRP | Sec 7 of I&B code 2016 | M/s India Infoline Finance Ltd | - | M/s Unishire Regency Park LLP | Balady Shekhar Shetty, RP |

ADVOCATE FOR PETITIONER/s:

BALADY SHEKHAR SHETTY

R.P. - *Balady Shekhar Shetty*
93424 82570

LYSSA BRITO

For Arjun Rao
Advocate of RP

Lyssa Brito

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Balady Shekar Shetty, learned Resolution Professional and Ms. Lyssa Brito, learned Counsel for the Resolution Professional.

The Resolution Professional states that he has already filled I.A. for extension of time.

Post the case on **30.03.2021**.

30
Arjun Rao
MEMBER (T)

Arjun Rao
MEMBER (J)

SS

Arjun Rao